

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017
NAME OF THE COMPANY	Paris De Salon Pvt Ltd
NAME OF THE PETITIONER(S)	Paris De Salon Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. prabhakar	Advocate	prabhakar.telahela@gmail.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri R. Prabhakar, Learned Counsel for the Applicant Company.

Issue notice to the RoC and the Ld. Counsel for the Applicant Company is also directed to take personal notice to RoC.

Post the case on 16.02.2018.

[Signature]  
Member (J)